

C. A. T. Bench, JAIPUR

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Date of Order	Orders CP 58/93 in OA 24/91
<u>20.4.94</u>	Mr.J.K.Kaushik, counsel for the applicant. Mr.V.S.Gurjar, counsel for the respondents. The Hon'ble Bench comprising of Hon'ble Mr.Justice D.L.Mehta, Vice-Chairman and Hon'ble Mr.B.N.Dhoundiyal, Member (Admn.) not formed today. Be listed before that Bench for direction on 5.5.94. (V.K.BAWA) DY.REGISTRAR.
MA filed for taking on the record receipt dt. 23/5/94	<u>5.5.94</u> Mr J.K.Kaushik - Counsel for the applicant None for the respolts. The aforesaid Hon'ble Bench not formed today Be listed before that Bench for direction on 26-7-94. REGISTRAR Central Administrative Tribunal Jaipur Bench, JAIPUR.
24/5/94 Recd by Mr. V.S. Gurjar 24/5/94 Copy sent to app. CP 58/93 on 24/5/94	(CP 58/93 & MA 249/94) None present for the applicant. Mr. V.S. Gurjar - Counsel for the respondents Mr. Gurjar submits that the order passed by the Tribunal has been complied with and he has produced the copy of the Receipt dated 23/5/94 on the basis of the statement made in bar and the submissions made in reply the petition is disposed of. Notice of contempt is discharged. Applicant may file a fresh petition if the statement made at bar is not correct. CP as well as MA stands disposed of. (D. P. Sharma) Administrative Member (D. L. Mehta) Vice-Chairman